

(2022) 05 TDSAT CK 0092

In the Telecom Disputes Settlement And Appellate Tribunal

Case No : Broadcasting Petition Nos. 558, 559 560, 561, 562, 564, 565 Of 2021

Siti Networks Ltd

APPELLANT

Vs

Simran Cable Network

RESPONDENT

Date of Decision : 25-05-2022

Acts Referred:

Citation : (2022) 05 TDSAT CK 0092

Hon'ble Judges : D. N. Patel, Chairperson; Subodh Kumar Gupta, Member

Bench : Division Bench

Advocate : Tarun Ghai, Sandeep Mahapatra, Sandeep Arya

Final Decision : Allowed

Judgement

Counsel appearing for petitioner is seeking time to file the affidavit of service of notice upon respondent in some of the aforesaid petitions.

Counsel appearing for respondent no. 1 in BP No. 562 of 2021 is seeking time to get instructions and to file the reply. Time, as prayed for, is granted.

Counsel appearing for petitioner in BP Nos. 564 and 565 of 2021 is seeking time to file the rejoinder affidavit. Time, as prayed for, is granted.

Hence, all these matters are adjourned to 11.10.2022.